

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

GA/MP, No. 259 /1993 (in OA. 225/93)
S.L. Sharma Versus UOD & Ors.

Date of Order

Orders

This is an M.P. (in OA. No. 225/93 - next date - 30-4-93) for placing on record Amended cause title. It is in order.

Sd/-
 26/4

26/4

Date of Presentation
 or Receipt by Post
 Presented by Shri
 Office to report on

REGISTRAR
C.A.T. JAIPUR

Register & Put up in Court
 for admission on 30-4-93 *q/w OA.*

Sheela
REGISTRAR
C.A.T., JAIPUR

30-4-93

Applicant in person.
 Mr. S.M. Kherwal - Deput. Repn on behalf of
 Asst Secy
 UOD

M.P. is allowed. Amended cause title may be placed in the original OA which may be filed for admission on 10-5-93.

(D.L. Mehta)
Vice-Chairman

(A.P. Sharma)
 Admin. Member

*Copy sent to
 the app. &
 UOD No 304
 vide 33674/3368
 Date 12-5-93
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